

spots is primarily the responsibility of the State Government concerned. The Ministry of Tourism provides funds on the basis of project proposals prioritized for grant of central financial assistance every year under the following schemes after detailed consultation with the State Governments/ UT Administrations:

- (i) Tourist Circuits
- (ii) Product Infrastructure & Destination Development
- (iii) Large Revenue Generating projects
- (iv) Fairs and Festivals

In the first four years of the 10th Plan period, the information about the projects sanctioned for the State of Tamil Nadu are as under:

Year	No. of projects sanctioned	Amount sanctioned (Rs. in lakh)
2002-03	5	687.51
2003-04	20	2,197.88
2004-05	7	1,308.92
2005-06	19	4,264.82

No project proposal prioritized for grant of central financial assistance for the year 2006-07 has been received.

Protection of historical monuments in Delhi

†3316. SHRI JAI PRAKASH AGGARWAL: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government have taken or propose to take any steps for protecting historical monuments, State-wise particularly in Delhi;

(b) the names of those old monuments which are being provided grants, State-wise particularly in Delhi; and

(c) the details of amount spent on the maintenance of such monuments during the last three years till date, State-wise/project-wise particularly in Uttar Pradesh?

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): (a) Yes, Sir. There are 3667 monuments/sites which have been declared as of national importance in the country which includes

† Original notice of the question was received in Hindi.

175 monuments in the NCT Delhi. A list of these monuments (State-wise) is at Statement-I. (See below)

(b) and (c) The protected monuments are conserved and maintained by the Archaeological Survey of India (ASI) out of the budgetary allocations to the ASI. No grants are disbursed by the ASI for this purpose. A statement showing State-wise expenditure under Plan and Non Plan for conservation and maintenance of centrally protected monuments during the last three years in the country including Uttar Pradesh is at Statement-II.

Statement-I

*Centrally Protected monuments under Archaeological Survey of India,
State-wise*

Sl. No.	Name of State	Nos. of Monuments
1	2	3
1.	Andhra Pradesh	137
2.	Arunachal Pradesh	05
3.	Assam	53
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U.T.)	12
7.	Goa	21
8.	Gujarat	202
9.	Haryana	90
10.	Himachal Pradesh	40
11.	Jammu & Kashmir	69
12.	Jharkhand	12
13.	Karnataka	507
14.	Kerala	26
15.	Madhya Pradesh	286
16.	Maharashtra	286
17.	Manipur	01
18.	Meghalaya	08

1	2	3
19.	Nagaland	04
20.	N.C.T. Delhi	175
21.	Orissa	78
22.	Pondicherry (U.T.)	07
23.	Punjab	31
24.	Rajasthan	162
25.	Sikkim	03
26.	Tamil Nadu	413
27.	Tripura	05
28.	Uttar Pradesh	742
29.	Uttaranchal	042
30.	West Bengal	133
TOTAL:		3667

Statement-II

State-wise and Circle-wise expenditure for conservation/preservation and environment development of centrally protected monuments during the last three year

Rupees in Lakhs

Sl. No.	Name of State	Circle/Branch	Expenditure 2003-04	Expenditure 2004-05	Expenditure 2005-06
1	2	3	4	5	6
1.	Uttar Pradesh	Agra Circle	391.28	593.00	613.00
2.	"	Lucknow Circle	457.47	713.50	600.00
3.	Maharashtra	Aurangabad Circle	536.53	365.04	263.00
4.	"	Mini Circle, Mumbai	—	83.00	253.25
5.	Karnatka	Bangalore Circle	452.33	411.78	685.85
6.	"	Dharwad Circle	314.84	495.63	749.07
7.	Madhya Pradesh	Bhopal Circle	445.44	378.44	520.00
8.	Orissa	Bhubaneshwar Circle	190.04	388.08	296.35
9.	West Bengal, Sikkim	Kolkata Circle	323.83	557.37	394.33
10.	Tamil Nadu, Pondicherry	Chennai Circle	451.00	566.98	629.41

[16 May, 2006]

RAJYA SABHA

1	2	3	4	5	6
11.	Punjab, Haryana	Chandigarh Circle	367.58	232.70	256.00
12.	Himachal Pradesh	Mini Circle, Shimla	—	65.59	108.00
13.	Delhi	Delhi Circle	1001.87	761.37	754.26
14.	Goa	Mini Circle, Goa	74.99	105.02	100.00
15.	N.E. States, except Sikkim	Guwahati Circle	135.96	115.47	118.13
16.	Rajasthan	Jaipur Circle	741.51	279.97	285.00
17.	Andhra Pradesh	Hyderabad Circle	269.84	341.00	461.41
18.	Bihar & U.P. (Part)	Patna Circle	547.00	300.00	325.00
19.	Jammu & Kashmir	Srinagar Circle	269.85	239.97	274.83
20.	Kerala	Thrissur Circle	121.36	110.66	108.50
21.	Gujarat	Vadodara Circle	169.96	173.21	214.36
22.	Uttaranchal	Dehradun Circle	132.40	157.00	160.08
23.	Chhattisgarh	Raipur Circle	171.00	278.00	252.95
24.	Jharkhand	Ranchi Circle	82.39	70.72	73.55
26.	CHEMICAL PRESERVATION (All India)	Dir. (Science, Dehradun	396.59	433.42	499.23
27.	HORTICULTURAL ACTIVITY (All India)	C.H., Agra	982.73	1070.98	1198.98
TOTAL:			9027.79	9287.9	10194.54
			Say 90.28	Say 92.88	Say 101.95
			Creore	Creore	Creore

Completion of Baglihar Hydrel Power Project

3317. SHRI B.K. HARIPRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether due to faulty design of the Baglihar Hydrel Power Project exposed by floods and landslides recently, the financial institutions have backed up from further funding of the project;

(b) whether only 70 meters of the dam has come up against a proposed 144 meters envisaged, with diversion tunnels and power house yet to be built; and